

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3686
ANSWERED ON MONDAY, MARCH 16, 2026/PHALGUNA 25, 1947 (SAKA)
ALLOCATION OF FUNDS UNDER CORPORATE SOCIAL RESPONSIBILITY
QUESTION**

†3686. Shri Arun Kumar Sagar:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether various Government undertakings have allocated funds under CSR (Corporate Social Responsibility) during the last three years and till date;
- (b) if so, the details of the amount of funds spent in the country, particularly in the Scheduled Castes dominated areas, along with the location-wise number of beneficiaries benefited thereunder during the said period, undertaking-wise, district-wise and item-wise;
- (c) whether the Government proposes to take any effective steps to spend CSR funds, especially in Backward and Scheduled Castes dominated areas in the country;
- (d) if so, whether the Scheduled Tribes dominated areas of the country, especially the Shahjahanpur Lok Sabha Parliamentary Constituency in Uttar Pradesh have been included in the proposal; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a): Yes, sir.

(b): On the basis of annual filings, the State-wise and development sector-wise details of CSR expenditure incurred by the Public Sector Undertakings (PSUs) in India for the last three financial years (FYs) i.e. 2021-22 to 2023-24 is attached at Annexure-I & II, respectively. Data is not maintained centrally for CSR expenditure on any particular community or areas dominated by any particular community. Data regarding CSR expenditure district-wise, company-wise, PSU / NON-PSU-wise, State-wise, development sector-wise, etc. are available on public domain at www.csr.gov.in.

(c): As per provisions of the Companies Act, 2013, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any directions to Corporates to spend in any particular area or activity or for any particular community.

(d) & (e): In view of the reply to part (c) above such a situation does not arise.

Refer to part (b) of Lok Sabha Unstarred Question no. 3686 for 16.03.2026
State-wise CSR expenditure by PSUs in India from FY 2021-22 till FY 2023-24

(Amount in Rs. Crores)

Sr. NO.	States/ UTs	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andaman And Nicobar Islands	0.64	1.04	1.18
2.	Andhra Pradesh	52.34	52.32	62.41
3.	Arunachal Pradesh	11.25	7.93	15.51
4.	Assam	231.81	298.05	316.07
5.	Bihar	56.48	110.29	91.13
6.	Chandigarh	0.29	0.59	0.16
7.	Chhattisgarh	166.01	161.24	109.91
8.	Dadra and Nagar Haveli and Daman and Diu	1.63	1.42	6.10
9.	Delhi	353.33	448.95	683.27
10.	Goa	4.22	4.75	19.83
11.	Gujarat	131.40	121.88	78.26
12.	Haryana	58.08	38.61	55.22
13.	Himachal Pradesh	60.71	55.99	55.68
14.	Jammu and Kashmir	24.69	25.87	45.11
15.	Jharkhand	67.45	114.81	142.32
16.	Karnataka	193.36	167.02	167.81
17.	Kerala	38.51	54.47	48.57
18.	Lakshadweep	0.53	-	-
19.	Leh & Ladakh	9.54	5.09	11.58
20.	Madhya Pradesh	148.22	206.98	240.08
21.	Maharashtra	324.86	308.71	401.57
22.	Manipur	8.97	12.93	9.44
23.	Meghalaya	1.68	1.78	1.36
24.	Mizoram	5.09	9.03	2.92
25.	Nagaland	4.25	6.33	6.55
26.	Odisha	397.61	396.65	486.38
27.	Puducherry	0.86	2.26	8.32
28.	Punjab	7.08	12.59	12.88
29.	Rajasthan	52.25	58.14	49.56
30.	Sikkim	18.77	23.70	24.72
31.	Tamil Nadu	74.65	102.65	173.74
32.	Telangana	94.90	81.78	85.71
33.	Tripura	10.95	14.44	3.21
34.	Uttar Pradesh	213.91	229.93	349.34
35.	Uttarakhand	84.49	116.03	144.15
36.	West Bengal	100.45	138.44	118.11
37.	PAN India *	869.43	403.58	319.98
38.	Other Centralized Funds	526.47	315.80	425.03
39.	NEC/Not Mentioned *	-	-	-
	Total	4,407.17	4,112.08	4,773.17

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/Ut where projects were undertaken.

Refer to part (b) of Lok Sabha Unstarred Question no. 3686 for 16.03.2026
Development Sector Wise CSR expenditure by PSUs in India from FY 2021-22 till FY 2023-24
(Amount in Rs. Crores)

Sr. No.	Development Sector	FY 2021-22	FY 2022-23	FY 2023-24
1.	Agro forestry	3.47	0.65	0.70
2.	Animal welfare	3.16	2.96	20.05
3.	Armed Forces, Veterans, War Widows/ Dependants	9.56	4.98	17.99
4.	Art and culture	26.36	69.71	120.11
5.	Conservation of natural resources	10.18	21.19	24.82
6.	Education	825.93	669.72	884.13
7.	Environmental sustainability	275.58	265.67	243.96
8.	Gender equality	1.28	3.02	2.91
9.	Health care	1,386.65	1,527.74	1,494.16
10.	Livelihood enhancement projects	31.81	156.47	524.50
11.	Poverty, Eradicating Hunger, Malnutrition	119.69	23.92	63.94
12.	Rural development projects	380.66	372.84	442.33
13.	Safe drinking water	33.58	39.91	127.53
14.	Sanitation	142.77	226.41	105.13
15.	Senior Citizens Welfare	7.32	5.40	3.26
16.	Setting up homes and hostels for women	1.71	6.10	5.20
17.	Setting up orphanage	1.37	2.02	0.92
18.	Slum area development	36.23	2.21	4.83
19.	Socio-economic equalities	14.40	20.55	9.59
20.	Special education	3.99	11.66	12.17
21.	Technology incubators	0.61	-	-
22.	Training to promote sports	56.91	102.50	129.16
23.	Vocational skills	142.33	142.97	169.40
24.	Women empowerment	22.21	29.89	43.90
25.	Other Central Government Funds	869.43	403.58	319.98
26.	NEC/Not mentioned *	-	-	2.52
	Total	4,407.17	4,112.08	4,773.17

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of sectors or indicated more than one sectors where projects were undertaken.
